

IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

I N D E X

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Cuttack

Date : 1/08/2022


 ADDL. GOVERNMENT ADVOCATE

IN THE HIGH COURT OF ORISSA: CUTTACK

W.P.(C) No.13403 Of 2015

Bipini Bihari Pradhan ... Petitioner

-Versus-

State of Odisha And Others ... Opp. Parties

AFFIDAVIT FILED BY THE DISTRICT SOCIAL
SECURITY OFFICER, KHURDA IN
COMPLIANCE OF ORDER DTD. 18.05.2022 :

I, Sri Prasanna Kumar Mallick, aged about 59 years, Son of late Prahallad Chandra, Mallick, at present working as District Social Security Officer, Khurda, At/P.O./Dist.: Khurda, do hereby solemnly affirm and state as follows :

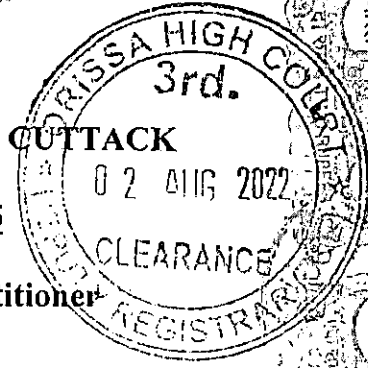
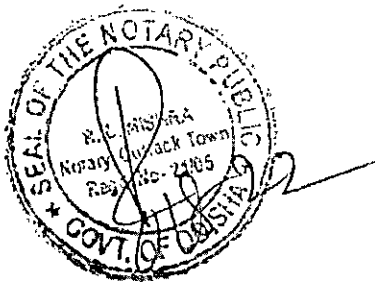
1. That, I am working as District Social Security Officer, Khurda w.e.f. 13.11.2020. I have been duly authorised by the Collector & District Magistrate, Khurda, to swear this Affidavit on his behalf.
2. That, this Hon'ble Court in Paragraph – 9 of the Order dtd. 18.05.2022 directed as follows :

“XXX

XXX

XXX

9. The Court has also perused the affidavit of the Collector and District Magistrate, Khurda which inter alia indicates that four colonies i.e. the Bapuji Colony, Dharabati Colony, Jagannathpally Kustha



Prasanna Kumar Mallick

Colony and the Ramakrushnapalli Colony have in all 576 residents and 189 families a the total number of 129 CLPs. The affidavit mentions two persons one in the Jagannath Leprosy Colony and the other in the Ramakrushna Palli Colony as having been identified for skill development training. However, it is not clear why others have not been identified apart from these two. Likewise, the statement that there was no eligible CLP identified for self-employment training appears doubtful. A more concerted effort will perhaps have to be made by speaking to individual inmates, sensitizing them about the schemes and the opportunities available and encouraging them to opt for one or more of the schemes to improve their status in life.

xxx

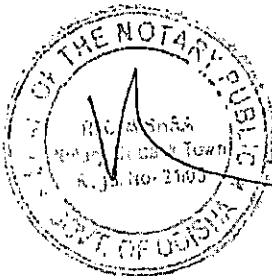
xxx

xxx"

3. That, in obedience to the Order dtd. 18.05.2022 this Affidavit is being filed.

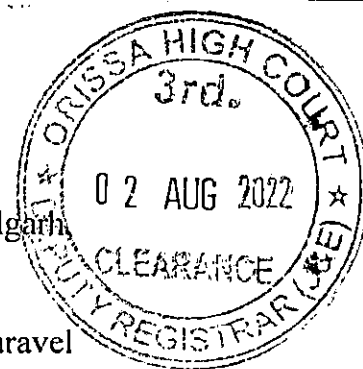
4. That, in response to the Affidavit filed by the Collector & District Magistrate, Khordha, this Hon'ble High Court has instructed to take concerted efforts to individually sensitize the inmates of the four Leprosy Colonies (as mentioned below) about the schemes and encourage them to opt for one or moreof the Schemes to improve their status of life.

1. Bapuji Leprosy Colony, Jatni Municipality
2. Dharabati Leprosy Colony, Jatni Municipality



Prasanna Kumar Mallick

3. JaganathpalliKustha Colony, Rasulgarh,
Bhubaneswar
4. Ramakrushnapalli Leprosy Colony, Kharavel
Nagar, Sriya Talkies Road, Unit-III,
Bhubaneswar.

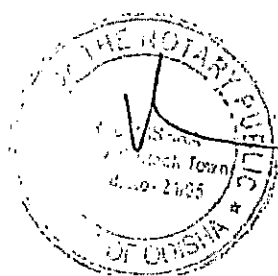


In order to comply the order of the Hon'ble High Court, 3rd Sub-Committee Meeting under the Technical Committee for formulation and implementation of rehabilitation Programme for Cured Leprosy Persons was held on 04.07.2022 under the Chairmanship of the Collector & District Magistrate, Khordha wherein decisions were taken.

Copy of the proceeding of the meeting held on 04.07.2022 is filed herewith and annexed as **Annexure -A.**

5. That, the Collector & District Magistrate, Khordha instructed the Project Director, DRDA, Khordha to form two Survey Teams to conduct door to door survey to counsel the individual inmates of the Colonies to cover under Skill Development Training and Self-Employment Training with an instruction to collect the application forms on the spot along with required documents from eligible Cured Leprosy Persons by 15.07.2022 positively.

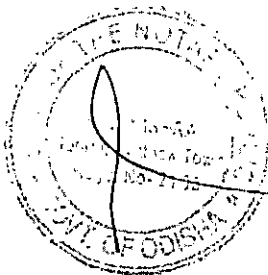
Prasanna Kumar Mallick



Copy of Office Order No. 3127,
dated.08.07.2022 on constitution of Teams is annexed
at **Annexure - B.**

Team – “A”		Team – “B”	
1.	Dr. Subrat Tripathy, ADPHO (Leprosy), Bhubaneswar,	1.	Dr. Jitendra Kumar Panda, ADPHO (Leprosy), Khordha,
2.	Sri Gundicha Behera, Dy.C.E., DSMS, Khordha	2.	Sri Bimal Chandra Das, DSC, ORMAS, Khordha
3.	Sri Arakhita Das, Director, RUDSETI, Bhubaneswar	3.	Sri Rajat Ku.Satapathy, Faculty, RUDSETI, Bhubaneswar
4.	Sri R.N. Sahu, Training Officer, Spl. ITI, Jatni	4.	Sri R.K. Maharana, ATO, Spl. ITI, Jatni
5.	Sri Biplab Keshari Samantaray, SSSO, Bhubaneswar	5.	Sri Naresh Chandra Swain, SSSO, Khordha
6.	Sri Rabindra Kumar Sahoo, ABEO-cum- BRCC, Bhubaneswar	6.	Sri Bharat Ch. Pradhan, ABEO, Khordha

Team-“A” has been assigned Jagannath Leprosy Colony, Rasulgarh, BBSR and Ramakrushnapalli Leprosy Colony, Kharavel Nagar, BBSR for survey. Like wise Team-“B” has been assigned Bapuji Leprosy Colony, Jatni and Dharabati Leprosy Colony, Jatni for survey.

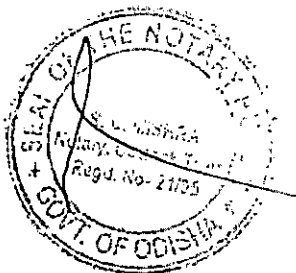


Prasanna Kumar Mallick

Accordingly, the team members have visited four (04) Leprosy Colonies to counsel the individual inmates, sensitizing them about the Schemes and opportunities available for them. The Skill mapping of three Colonies namely Bapuji Leprosy Colony, Jatni, Dharabati Leprosy Colony, Jatni, Jagannath Leprosy Colony, Rasulgarh have been completed, but in case of Ramakrushnapally Leprosy Colony, Kharavel Nagar, Bhubaneswar survey is in progress and expected to be completed within next ten (10) days.

The survey has been completed for three (3) no. of Leprosy Colonies out of four (4) no. of Leprosy Colonies as detailed below.

Sl. No.	Name of the Leprosy Colony with Address	No. of CLPs residing in the Colony	Survey made for No. of CLPs	Visited by the Team
1	Bapuji Leprosy Colony, Jatni Municipality	13	13	Team-"B"
2	Dharabati Leprosy Colony, Jatni Municipality	10	10	Team-"B"
3	Jagannath Leprosy Colony, Rasulgarh, BBSR	35	35	Team-"A"



Prasanna Kumar Mishra

In addition to two (2) no. of beneficiaries identified for Skill development Training previously, now the team members have identified another nine (9) nos. of interested beneficiaries under different categories of Skill Development Training (both Skill Development and Self Employment) . In this regard, different Government Agencies have been requested Vide letter No.3565, dtd. 28.07.2022 (**Annexure – C**) to give training to the CLps.

Copy of the statement showing the list of beneficiaries identified for Skill Development Training is filed herewith and annexed as **Annexure – D**.

6. That, the answering Opp. Party craves leave of this Hon'ble Court to make further submissions and file further Affidavits in support of the contentions, for an effective adjudication by the Hon'ble Court.

7. That, the facts stated above are true to the best of my knowledge and belief.

Identified by
Jayadev Bhoi
Advocate's Clerk
A.G's Office
Cuttack
Date : 1/08/2022

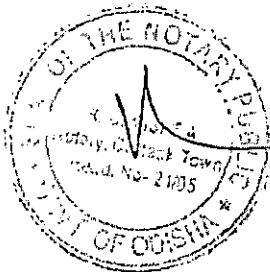
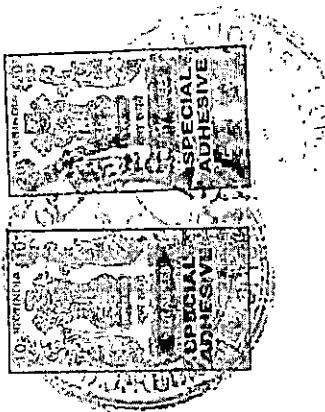
Prasanna Kumar Mallick
DEPONENT
District Social Security Office
KHORDHA
1.08.2022

Certified that Cartridge papers are not available.

ADDL. GOVERNMENT ADVOCATE

Solemnly affirm on oath by the Deponem
at Cuttack on 01/08/22 being identified
by *Jayadev Bhoi*
Advocate's Office/Notary
Persons mentioned above are
true to the best of my knowledge.

Rama Chandra Mishra
RAMA CHANDRA MISHRA, NOTARY
CUTTACK Town, Redg. No-21/05



- 7 - Annexure - A

Proceeding of 3rd Sub-Committee Meeting under the Technical Committee for formulation and implementation of rehabilitation Programme for Cured Leprosy Persons and 3rd meeting in connection with implementation of "An Umbrella Scheme for Rehabilitation of Cured Leprosy Persons" in different Leprosy Colonies of Khordha district held on 04.07.2022 at 4.00 P.M. in connection with the direction of the Hon'ble High Court, Odisha on WP(C)-No.13403 of 2015.

The 3rd Sub-Committee Meeting under the Technical Committee for formulation and implementation of rehabilitation Programme for Cured Leprosy Persons and preparatory meeting in connection with implementation of "An Umbrella Scheme for Rehabilitation of Cured Leprosy Persons" in different Leprosy Colonies of Khordha district in order to implement the direction of the Hon'ble High Court, Odisha in WP(C) No.13403 of 2015 was held under the Chairmanship of the Collector & District Magistrate, Khordha on dated.04.07.2022 at 04.00 P.M in the Conference Hall of Collectorate, Khordha.

The members present at the meeting is annexed at Annexure-A.

The Collector & District Magistrate, Khordha asked the DSSO, Khordha to place the progress made till date on implementation of the scheme "An Umbrella Scheme for Rehabilitation of Cured Leprosy Persons" in different Leprosy Colonies of Khordha District in order to comply the orders of Hon'ble High Court on dated.18.05.2022.

After a detailed discussion, the following decisions were taken in the meeting as detailed below.

1. Survey & Identification: -A Survey has been conducted in 11 Leprosy Colonies of Khordha District. 352 families are enumerated in 11 Leprosy Colonies. Out of total population of 1089, 300 persons are identified as Cured Leprosy Persons.

2. Assistive devices: - The District Leprosy Consultant assured that all eligible CLPs residing in 11 Leprosy Colonies have been provided with MCR Footwear Grade-I & MCR Foot wear Grade-II. He is instructed to submit the detailed list of CLPs who have been provided with MCR Footwear Grade-I & Grade-II with documentation duly certified by him and countersigned by the ADPHO, Khordha/ Bhubaneswar within 3 days that all the eligible CLP have been provided with Grade 1 and 2 foot wear.

(Action:- District Leprosy Consultant, Khordha)

DSSO, Khordha to supply 3 no. of Wheelchairs immediately to the eligible CLPs identified in BBSA Camps held at different Leprosy Colonies. Further, DSSO was instructed to contact Regional Manager, ALIMCO, BBSR to supply required indent of Aids & Appliances at an early date. Moreover, he is instructed to visit Advanced Rehabilitation Centre, BBSR to verify the status on supply of Orthotic & Prosthetic appliances within 2 days.

(Action:- DSSO, Khordha)

3. Assistance to Parents:- DEO, Khordha was instructed to depute two Teachers to each Leprosy Colony for identification of eligible Child Cured from Leprosy and Children of Cured Leprosy Persons filled up the applications there obtain signature of the beneficiaries in order to provide financial assistance to parents. PD DRDA to constitute a team for each Leprosy



COLKHD-DSSO-CASE-0005-2022/1/2022

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1.08.2022

District Social Security Officer,
KHORDHA

colony for identification of eligible beneficiaries under Umbrala scheme for CLP.

(Action:- DEO, Khordha)

4. **Pre & Post-Matric Scholarship:-** Further the DEO, Khordha was instructed to depute two Teachers to each Leprosy Colony for identification of eligible Child Cured of Leprosy and Children of Cured Leprosy Persons for award of Pre & Post Matric Scholarship. The application form along with all requisite documents will be collected from the Child Cured of Leprosy and Children of Cured Leprosy Persons at the Leprosy Colony. The application form will be submitted to the concerned Head Master of the School where the child is studying for verification. Next the form will be submitted to the Deputy Commissioner (Welfare), BMC, BBSR/ BDO, Jatni/ E.O., Jatni Municipality & Khordha Municipality for signature of the concerned Authority. Then the form will be submitted to DSSO, Khordha for his countersignature and countersigned by the ADPHO, Khordha/ Bhubaneswar. After authentication of all the Officers, the Pre & Post Matric scholarship will be sanctioned against the Child Cured of Leprosy and Children of Cured Leprosy Persons. The CLPs who do not possess RFT Certificate, the ADPHO, Khordha/BBSR will provide RFT Certificates to them immediately after verification.

(Action:- DEO, Khordha/ DSSO, Khordha/ ADPHO, Khordha/BBSR)

5. **Skill Development Training:-** The DSSO, Khordha has reported that only 07 no. of CLPs have been identified as per survey for Skill Development Training. The Collector & District Magistrate, Khordha asked PD, DRDA to form a survey team in discussion with DSSO, Khordha. The team comprising of Officer from Social Security Section, one staff from ORMAS, one Trainer from RUDSET and one Trainer from Special ITI, Jatni will conduct door to door survey in 11 Leprosy Colonies and counsel them on Skill Development Training in different traders. The identified CLPs will be given Skill Development Training at RUDSET & Special ITI, Jatni & under the DDUGKY Scheme.

(Action:- DSSO, Khordha/ Director, RUDSET/ Principal, Special ITI, Jatni)

6. **Self-Employment Kit:-** The CDVO, Khordha was instructed to provide Self Employment Kit to the identified CLPs by deputing Veterinary Officers concerned to the Leprosy Colonies. DSSO, Khordha was instructed to obtain approval from the Govt. in SSEPD Deptt.

(Action:- DSSO, Khordha/ CDVO, Khordha)

7. **Self Help Group:-** Mission Sakti staff will visit all the 11 Leprosy Colonies and counsel all CLPs to form Self Help Groups comprising of at least 5 CLPs in each Group and sensitize them about availing the Govt. Grant under different scheme & promotion of their livelihood.

(Action:- DSWO, Khordha)

8. **Marriage Incentive & Support:-** The DSSO, Khordha reported that no fresh eligible cases identified for Marriage Incentives during the survey but earlier two CLPs from Dharabati Leprosy Colony, Jatni were supported with Marriage Incentive for marriage of their daughters. He is instructed to sensitize CLP families about the Scheme.

(Action:- DSSO, Khordha)

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1.08.2022

9. **Community Awareness:-** Community Awareness and sensitization programme has been organized in all Leprosy Colonies by the District Administration.

10. **Providing Medical Assistance:-** The District Leprosy Consultant assured that Block Nodal Leprosy Worker(BNLW) along with Para Medical Workers are visiting all Leprosy Colonies and providing all Medical Assistance including dressing . One person from each Leprosy Colony has been trained to provide dressing to the CLPs as reported by the District Leprosy Consultant. The District Leprosy Consultant was instructed to submit a report on regular visit of the BNLW and Para Medical Workers to the Leprosy Colonies.

(Action:- DLC, Khordha)

11. **Housing under Rural Housing Scheme:-**The Collector & District Magistrate, Khordha instructed Deputy Commissioner, BMC, Executive Officer, Khordha/ Jatni Municipality & BDO, Jatni to submit budget estimate for construction of new houses for CLPs in different Leprosy colonies. The budget estimates submitted, will be sent to the Govt. in Health & Family Welfare Deptt. for sanction of funds for construction new houses. DSSO, Khordha will ensure submission of the budget estimates by the above Officers.

(Action:- Deputy Commissioner (Welfare), BMC, BBSR/ BDO, Jatni/ E.O., Jatni Municipality & Khordha Municipality/ DSSO, Khordha)

12. **Ration Card under NFSA Scheme:-**Civil Supplies Officer, Khordha was instructed to include the only left out CLP under NFSA scheme immediately and submit a certificate" that all CLPs have been covered under NFSA scheme".

(Action:- CSO, Khordha)

13. **Reconstructive Surgery:-**DSSO, Khordha reported that as per survey no CLPs have been identified for Reconstructive Surgery during survey.

14. **Coverage of CLPs under MBPY:-**DSSO, Khordha reported that out of total 300 no. of CLPs, all eligible CLPs have already been covered under MBPY scheme and he is instructed to submit a certificate within 2 days in this regard.

(Action:-DSSO, Khordha)

15. **Physiotherapy:-** The DSSO, Khordha reported that as per survey no CLPs has been identified for Physiotherapy.

16. **Provision on issue of Pattas to the CLPs:-** The Collector & District Magistrate, Khordha emphasized on issue of Pattas to the CLPs residing in Govt. Land and asked ADM, Khordha to co-ordinate the matter.

The meeting ended with vote of thanks to the chair and members present.

True Copy

1.08.2022

District Social Security Officer
KHORDHA

Collector & District Magistrate,

-4- 10 -

Memo No. 3130 /SS. Dt. 08.07.2022
Copy submitted to the Addl. Secretary to Govt., Deptt., of SSEPD, Odisha,
BBSR for kind information and necessary action.

37.07.2022
District Social Security Officer,
Khordha

Memo No. 3131 /SS. Dt. 08.07.2022
Copy submitted to the Project Director, DRDA, Khordha for kind information
and necessary action.

27.07.2022
District Social Security Officer,
Khordha

Memo No. 3132 /SS. Dt. 08.07.2022
Copy submitted to the Chief District Medical & Public Health Officer,
Khordha for kind information and necessary action.

27.07.2022
District Social Security Officer,
Khordha

Memo No. 3133 /SS. Dt. 08.07.2022
Copy submitted to the Addl. Commissioner, BMC, BBSR for kind information
and necessary action.

27.07.2022
District Social Security Officer,
Khordha

Memo No. 3134 /SS. Dt. 08.07.2022
Copy submitted to the Sub-Collector, Khordha/Bhubaneswar for kind
information and necessary action.

27.07.2022
District Social Security Officer,
Khordha

Memo No. 3135 /SS. Dt. 08.07.2022
Copy submitted to the Deputy Commissioner (Welfare), BMC, BBSR for kind
information and necessary action.

27.07.2022
District Social Security Officer,
Khordha

Memo No. 3136 /SS. Dt. 08.07.2022
Copy forwarded to the Chief District Veterinary Officer, Khordha / District
Education Officer-cum-DPC, Khordha/ District Social Welfare Officer, Khordha/
District Civil Supplies Officer, Khordha for information and necessary action.

27.07.2022
District Social Security Officer,
Khordha

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1.08.2022
District Social Security Officer,
KHORDHA

Memo No. 3137 /SS. Dt. 08.07.2022

Copy forwarded to the Block Development Officer, Jatni for information and necessary action.

27.07.2022

District Social Security Officer,
Khordha

Memo No. 3138 /SS. Dt. 08.07.2022

Copy forwarded to the Asst. District Public Health Officer (Leprosy) Khordha /BBSR for information and necessary action.

27.07.2022

District Social Security Officer,
Khordha

Memo No. 3139 /SS. Dt. 08.07.2022

Copy forwarded to the Executive Officer, Khordha Municipality / Jatni Municipality for information and necessary action.

27.07.2022

District Social Security Officer,
Khordha

Memo No. 3140 /SS. Dt. 08.07.2022

Copy forwarded to the District Leprosy Consultant, Khordha for information and necessary action.

27.07.2022

District Social Security Officer,
Khordha

Memo No. 3141 /SS. Dt. 08.07.2022

Copy forwarded to the Sub-Divisional Social Security Officer, Khordha/Bhubaneswar for information and necessary action.

27.07.2022

District Social Security Officer,
Khordha

Memo No. 3142 /SS. Dt. 08.07.2022

Copy forwarded to the Principal, Special ITI Jatni for information and necessary action.

27.07.2022

District Social Security Officer,
Khordha

Memo No. 3143 /SS. Dt. 08.07.2022

Copy forwarded to the Director, RUDSET, BBSR for information and necessary action.

27.07.2022

District Social Security Officer,
Khordha

Memo No. 3144 /SS. Dt. 08.07.2022

Copy to Sri Chandra Sekhar Parida, P & O DDRO, DDRC, Khordha for information & necessary action.

True Copy
27.08.2022

27.07.2022

District Social Security Officer,
Khordha



-12- Amexype. B-

DISTRICT OFFICE: KHORDHA

(Social Security Section)

No. 3127 / Dt. 08.07.2022

OFFICE ORDER

For effective implementation of the recommendation of Amicus Curiae and as per the direction of Hon'ble High Court, Odisha, Cuttack in W.P. No 13403 of 2015 the following team is constituted to conduct the detail survey of 11 Nos. of Leprosy Colonies to do the skill mapping of all the households of the colonies, mapping their entitlement under Umbrella scheme of Social Security & Empowerment of PWD Deptt. The teams will conduct survey in the Leprosy Colonies in their respective sub-division.

Team 'A' for Bhubaneswar Sub-Division	Team 'B' for Khordha Sub-Division
(1) Dr. Subrat Tripathy, ADPHO (Leprosy), Bhubaneswar M- 9777671314	(1) Dr. Jitendra Kumar Panda, ADPHO (Leprosy), Khordha M-9439997467 / 9438604787
(2) Sri Gundicha Behera, Dy C E DSMS, Khordha M-8895597697 / 7978560874	(2) Sri Bimal Chandra Das, DSC, ORMAS, Khordha M-7008937299 / 9438633389
(3) Sri Arakmita Das, Director, RUDSETI, Bhubaneswar M-9437395057	(3) Sri Rajat Kumar Salapathy, Faculty, RUDSETI, Bhubaneswar M-9040380126
(4) Sri R N Sahu, Training Officer, Spl ITI, Jatni M-9556805260	(4) Sri R K Maharana, ATO, Spl ITI, Jatni M-9592422522
(5) Sri Diplaba Keshari Samantaray, SSSO, Bhubaneswar M-9437278051	(5) Sri Narash Chandra Swain, SSSO Khordha M- 8457065002
(6) Sri Rabindra Kumar Sahoo, ABEO-cum-BRCC, Bhubaneswar M-9937438107	(6) Sri Bharat Chandra Pradhan, ABEO, Khordha, M-9437989422

The team will carry application forms of different schemes with them during the survey. They will make the application forms filled up on the spot by the eligible persons and collect the required documents from them. All these exercise must be completed by 15th July '22 and submit report to the undersigned by 16th July '22 positively.

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108-2022
District Social Security Officer
KHORDHA

Collector & District Magistrate,
Khordha.

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13 -

Memo No 3128 Dt. 08.07.2022
Copy forwarded to person concerned for information and necessary action



Collector & District Magistrate,
Khordha.

Memo No 3129 Dt. 08.07.2022
Copy forwarded to Chief Development Officer-cum-Executive Officer, Zilla Parishad,
Khordha/ Sub-Collector, Khordha/ Bhubaneswar/ CDMO&PHO, Khordha / Principal, Special ITI,
Jatni for information and necessary action.

Collector & District Magistrate,
Khordha.

Leprosy Colonies allotted to Team-"A"

Sl. No.	Name of the Leprosy Colonies and locations allotted to the Team
1.	Lingaraj Palli Kustha Colony, Palashpalli, Old Town, BBSR.
2.	Gokhibaba Kustha Colony, Pakhariput, Temple road, BBSR.
3.	Jagannathi Kustha Colony, Rasulgarh, BBSR
4.	Netaji Leprosy Colony, Mancheswar, Mukhrjee Park, P.O. -Saheed Nagar, BBSR
5.	Gopabandhu Kustha Colony, Buddha Nagar, BBSR.
6.	Rama Krushna Pally Leprosy Colony, Sriya Talkies Road, Kharavel Nagar, Khordha

Leprosy Colonies allotted to Team-"B"

Sl. No.	Name of the Leprosy Colonies and locations allotted to the Team
1.	Bapuji Leprosy Colony, Jatni
2.	Dharabati Leprosy Colony, Jatni
3.	Bhagabat Leprosy Colony, Sriram Nagar, Khordha
4.	Shantidan Kustha Colony, Jajarsingh, Khordha
5.	Gandhiji Santi Niwas, Ogalpada, Jatni, Khordha

True Copy

08.08.2022
District Social Security Officer,
KHORDHA



14

Annexure-C

e.mail:dssokhurda1@gmail.com

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, KHORDHA
(SOCIAL SECURITY SECTION)

Letter No. 3565 /, Dated. 28.07.2022

To

*The Deputy Chief Executive Officer, DSMS, Khordha/
Director, RUDSETI, Bhubaneswar/
Principal, Special ITI, Jatni*

Sub. : Imparting Skill development training to the interested Cured Leprosy Persons to comply the orders of the Hon'ble High Court.

Sir,

As directed by the the Collector & District Magistrate Khordha, Team-"A" & "B" have identified the following Cured Leprosy Persons for imparting Skill Development Training in different trades. The detailed Trade wise list is enclosed herewith for your reference.

Hence, you are requested to take immediate necessary steps for imparting Skill development training to the identified CLPs and submit the compliance report for kind perusal the Collector & District Magistrate.

This may please be treated as Most Urgent.

Yours faithfully

[Signature]
28.07.2022
District Social Security Officer,
Khordha

Memo No. 3566 /SS. Dt. 28.07.2022

Copy submitted to all the Deputy Commissioner (Welfare), BMC, BBSR/ Block Development Officer, Jatni/ Executive Officer, Jatni Municipality & Khordha Municipality for kind information.

[Signature]
28.07.2022
District Social Security Officer,
Khordha

Memo No. 3567 /SS. Dt. 28.07.2022

Copy to P.A. to Collector, Khordha/Steno to A.D.M., Khordha for kind information of Collector & District Magistrate/Addl. District Magistrate.

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[Signature]
28.07.2022
District Social Security Officer
KHORDHA

[Signature]
28.07.2022
District Social Security Officer,
Khordha

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Trade wise list of CLPs identified for Skill Development Training

Sl. No.	Name of the Leprosy Colony	Name of the Candidate	Father /Husbands Name	Mobile No.	Selected for
1	Jagannath Leprosy Colony, Mancheswar Industrial Estate, Rasulgarh, BBSR	Ajaya Dhudu	Jayaram Dhudu	9658932792	Candle making
2	Jagannath Leprosy Colony, Mancheswar Industrial Estate, Rasulgarh, BBSR	Somanath Pradhan	Pabitra Pradhan	7894540585	Sewing Machine Operator (SMO)
3	Jagannath Leprosy Colony, Mancheswar Industrial Estate, Rasulgarh, BBSR	Rashmita Sahoo	Parsuram Sahoo	6371801864	Sewing Machine Operator (SMO)
4	Bapuji Leprosy Colony, Jatni	Kaushalya Pahal	D/o- Murali Pahal	9861233076	Womens Tailor
5	Bapuji Leprosy Colony, Jatni	Kaushalya Pahal	D/o- Murali Pahal	9861233076	ITI
6	Bapuji Leprosy Colony, Jatni	Gitarani Das	D/o-Purna Ch. Da	8144233894	ITI
7	Bapuji Leprosy Colony, Jatni	Somanath Pradhan	D/o- Trinath Pradhan	773520798	Welder
8	Dharabati Leprosy Colony, Jatni	Sanabula Khan	S/o- Rafitulla Khan	8144126696	House Wiring
9	Dharabati Leprosy Colony, Jatni	Abhimanyu Das	S/o- Bagula Das	8249013245	House Wiring
10	Dharabati Leprosy Colony, Jatni	Khairun Bibi	W/o- Jabirullah Khan	8144109702	Womens Tailor
11	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Gopinatha Mishra	S/o- Saraswati Mishra	9777744719	House Wiring
12	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Ganesha Pradhan	S/o- Dhaneswar Pradhan	9776144475	Gharelu Vidyut Upakaran Seva Udyami
13	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Prasanta Nayak	S/o- Purusottam Nayak	7992647307	Gharelu Vidyut Upakaran Seva Udyami

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14	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Sekhar Jena	S/o- Ratnakar Jena	9040727163	Gharelu Vidyut Upakaran Seva Udyami
15	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Kalpana Samal	D/o- Purusottam Samal	9853938881	Womens Tailor
16	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Pradyumna Samal	S/o- Purusottam Samal	9853938881	Gharelu Vidyut Upakaran Seva Udyami
17	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Sumitra Sethi	Trinath Sethi	9692696325	Sweing Mechine Operator
18	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Laxmi Sahoo	Mangulu Sahoo	9040325188	Sweing Mechine Operator
19	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Sabitri Choudhury	ghunath Choudhu	700859860	Sweing Mechine Operator
20	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Sumitra Sethi	Trinath Sethi	9692696325	Beautician
21	Gandhiji Shanti Niwas Leprosy Colony, Ogalpada, Janla, Jatni	Kumudini Marandi	Dasa Marandi	6372896881	Dress Making
22	Bhagabat Leprosy Colony, Sri Ram Nagar, Khordha Municipality	Mahabir Rout	S/o- Raju Rout	7848852785	AC & Fridge Repairing
23	Shantidan Leprosy Colony, Khordha Municipality	Laxmi Behera	D/o- Tukuna Behera	9348085037	Womens Tailor
24	Shantidan Leprosy Colony, Khordha Municipality	Jhini Barik	W/o- Hiramani Sahoo	6370852670	Womens Tailor
25	Shantidan Leprosy Colony, Khordha Municipality	Ashok Sahoo	S/o- Hrudananda Sahoo	8249014829	House Wiring

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26	Shantidan Leprosy Colony, Khordha Municipality	Susanta Behera	S/o- Babaji Behera	7377541065	House Wiring
27	Shantidan Leprosy Colony, Khordha Municipality	Sunita Sahoo	D/o- Hrudananda Sahoo	9348902830	Womens Tailor
28	Shantidan Leprosy Colony, Khordha Municipality	Deepak Kumar Behera	S/o- Gadadhar Behera	9337732503	Welder
29	Shantidan Leprosy Colony, Khordha Municipality	Subham PaltaSingh	S/o- Hulas Das	8260692005	Eletrical
30	Shantidan Leprosy Colony, Khordha Municipality	Nandini Behera	S/o- Nilamber Behera	8144201428	Dress Maker

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- 18 - ANNEXURE - D

Annexure-D

List of Beneficiaries identified for Skill Development Training

Sl No.	Name of Leprosy Colony with Address	Sl. No.	Name of the identified interested beneficiaries with Father/Husband's Name	Trade for which selected	Remarks
A.	Bapuji Leprosy Colony, Jatni Municipality	1.	Koushalya Pahal, D/o- Murali Pahal	Women Tailor/ ITI	
		2.	Gitarani Das, D/o- Purnachandra Das	ITI	
		3.	Somanath Pradhan, S/o- Trinath Pradhan	Welder	
B.	Dharabati Leprosy Colony, Jatni Municipality	1.	Sanabulla Khan, S/o- Rafitulla Khan	House Wiring	
		2.	Abhimanyu Das, S/o- Bagula Das	House Wiring	
		3.	Khairun Bibi, W/o-Jabirullah Khan	Women Tailor	
C.	Jagannath Leprosy Colony, Rasulgarh, Rasulgarh, BBSR	1.	Minu Behera, D/o- Prabhakar Behera	Sewing Machine Operator(SMO)	Previously Selected
		2.	Ajay Dhudu, S/o- Jayaram Dhudu	Candle Making	
		3.	Somanath Pradhan, D/o-Pabitra Pradhan	Sewing Machine Operator(SMO)	
		4.	Rashmita Sahoo, D/o- Parsuram Sahoo	Sewing Machine Operator(SMO)	
D.	Ramakrushnapalli Leprosy Colony, Kharavel Nagar, BBSR	1.	Satya Narayan Mohanty, S/o-Jitendra Mohanty	Candle Making	Previously Selected

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